

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 314**  
TO BE ANSWERED ON THE 19<sup>TH</sup> JULY, 2022

**PMKSY FOR FARM PRODUCTIVITY**

314. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) the details of the steps being taken under the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) to improve farm productivity since its implementation, State-wise including Andhra Pradesh and Telangana; and

(b) the funds sanctioned/spent in this regard till date, State-wise since the inception of the scheme?

**ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a)&(b): The Government launched Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) during the year 2015-16. The components of PMKSY are as under:

- Accelerated Irrigation Benefit Programme (AIBP) and Har Khet Ko Pani (HKKP): Implemented by Department of Water Resources, River Development & Ganga Rejuvenation.

The PMKSY-AIBP focuses on faster completion of ongoing Major and Medium Irrigation projects, prioritized during 2016-17, for expeditious completion along with their Command Area Development & Water Management (CADWM) works. The State-wise Central Assistance released and Irrigation Potential created / Culturable Command Area covered under AIBP and CADWM is given at **Annexure-I & II** respectively.

The schemes of Surface Minor Irrigation (SMI) and Repair, Renovation & Restoration (RRR) of Water Bodies are part of the HKKP. The state-wise details of Central Assistance released and potential achieved under SMI and RRR of Water Bodies schemes are given at **Annexure-III**.

- Watershed Development Component (WDC): Implemented by Department of Land Resources.

The WDC is principally for development of rainfed / degraded lands. The activities being undertaken through the watershed development projects inter alia include ridge area treatment, drainage line treatment, soil and moisture conservation, rain water harvesting, nursery raising, afforestation, horticulture, pasture development, livelihoods for assetless persons, etc. The state-wise details of Central Assistance released and Water Harvesting Structures (WHS) created /rejuvenated & Additional area brought under irrigation including Andhra Pradesh and Telangana under the WDC is given at **Annexure-IV**.

- Per Drop More Crop (PDMC):

The Department of Agriculture & Farmers Welfare (DA&FW) is implementing Per Drop More Crop (PDMC) scheme. The PDMC was implemented as a component of PMKSY from the year 2015-16 to 2021-22 in the Country including Andhra Pradesh and Telangana. During the year 2022-23, the PDMC is being implemented under the Rashtriya Krishi Vikas Yojana (RKVY). The PDMC focuses on enhancing water use efficiency at farm level through Micro Irrigation viz. Drip and Sprinkler irrigation systems.

The Micro Irrigation helps in water saving as well as reduced fertilizer usage through fertigation, labour expenses, other input costs and overall income enhancement of farmers. Recent evaluation studies of the scheme have reiterated that Micro Irrigation is relevant in achieving national priorities such as improving on-farm water use efficiency, enhancing crop productivity etc.

State wise Central Assistance released and area covered under Micro Irrigation under the PDMC is given at **Annexure-V**.

**Annexure-I**

Annexure to Lok Sabha Unstarred Question No. 314 for answer on 19.07.2022

State-wise Central Assistance released and Irrigation Potential created under AIBP (2016-17 to 2021-22)

S.No.	State	Central Assistance released (Rs in Crore )	Irrigation Potential created (in Thousand ha)
<b>1</b>	<b>Andhra Pradesh</b>	<b>22.630</b>	<b>24.33</b>
2	Assam	-	36.54
3	Bihar	110.240	19.54
4	Chhattisgarh	44.198	16.76
5	Goa	-	0.32
6	Gujarat	4440.236	582.20
7	Jammu & Kashmir	39.706	6.52
8	Jharkhand	756.730	79.80
9	Karnataka	1186.624	115.76
10	Kerala	-	2.05
11	Madhya Pradesh	668.290	177.79
12	Maharashtra	2143.024	314.71
13	Manipur	240.108	14.34
14	Odisha	1208.862	59.58
15	Punjab	52.416	34.99
16	Rajasthan	458.556	7.24
<b>17</b>	<b>Telangana</b>	<b>981.489</b>	<b>178.93</b>
18	Uttar Pradesh	1397.912	763.93
19	UT of Ladakh	2.976	-
	Total (A)	13753.998	2435.33

SNo.	New AIBP Projects	Central Assistance released (Rs. in Crore)
1	Jihe Kathapur project (Maharashtra)	6.483
2	Nadaun project ( Himachal Pradesh)	2.250
3	Parwan multipurpose project (Rajasthan)	41.429
4	Kannadian channel (Tamil Nadu)	9.043
5	ERM of Sukla irrigation project (Assam)	-
	Total (B)	59.205

**Annexure-II**

Annexure to Lok Sabha Unstarred Question No. 314 for answer on 19.07.2022

State-wise Central Assistance released and Culturable Command Area covered under CADWM (2016-17 to 2021-22)

SN	State	Central Assistance released (Rs. in crore)	Culturable Command Area covered (in Thousand ha)
<b>1</b>	<b>Andhra Pradesh</b>	<b>69.18</b>	<b>0.93</b>
2	Assam	7.55	25.40
3	Bihar	35.82	18.27
4	Chhattisgarh	21.71	2.07
5	Goa	3.84	1.05
6	Gujarat	1719.15	998.18
7	Jammu & Kashmir	3.36	1.49
8	Jharkhand	-	0.00
9	Karnataka	75.28	38.28
10	Kerala	2.69	0.60
11	Madhya Pradesh	310.52	261.03
12	Maharashtra	149.20	125.04
13	Manipur	2.09	8.67
14	Odisha	131.96	75.84
15	Punjab	18.08	20.53
16	Rajasthan	112.65	53.50
<b>17</b>	<b>Telangana</b>	<b>36.34</b>	<b>10.68</b>
18	Uttar Pradesh	156.00	-
19	UT of Ladakh	0.21	0.23
	Total	2855.63	1641.80

**Annexure-III**

Annexure to Lok Sabha Unstarred Question No. 314 for answer on 19.07.2022

State-wise details of Central Assistance released and potential achieved under SMI and RRR of Water Bodies schemes (HKKP) (2015-16 to 2021-22)

**SMI Schemes**

S. No.	State	Central Assistance released (in crore)	Potential Achieved (In lakh ha)
1	Arunachal Pradesh	355.16	0.085
2	Assam	1926.26	0.607
3	Bihar	65.43	0.473
4	Chhattisgarh	32.77	0.179
5	Himachal Pradesh	384.63	0.179
6	Jharkhand	-	0.061
7	Karnataka	-	0.119
8	Madhya Pradesh	-	0.349
9	Manipur	227.47	0.085
10	Meghalaya	328.69	0.108
11	Mizoram	33.88	0.019
12	Nagaland	221.87	0.074
13	Sikkim	58.12	0.042
14	Tripura	9.00	-
15	Uttarakhand	276.18	0.207
16	UT of J&K	355.96	0.265
17	UT of Ladakh	30.41	0.052
	<b>Total</b>	<b>4305.82</b>	<b>2.904</b>

**RRR of Water Bodies schemes**

S. No.	State	Central Assistance released (in crore)	Potential Achieved (In lakh ha)
<b>1</b>	<b>Andhra Pradesh</b>	<b>2.70</b>	<b>-</b>
2	Bihar	26.70	0.357
3	Gujarat	8.81	0.001
4	Madhya Pradesh	0.00	0.22
5	Manipur	24.26	-
6	Meghalaya	2.66	0.009
7	Odisha	92.29	0.469
8	Rajasthan	62.19	0.105
9	Tamil Nadu	51.68	0.049
<b>10</b>	<b>Telangana</b>	<b>104.56</b>	<b>0.162</b>
11	Uttar Pradesh	16.41	0.023
	<b>Total</b>	<b>392.26</b>	<b>1.395</b>

**Annexure-IV**

Annexure to Lok Sabha Unstarred Question No. 314 for answer on 19.07.2022

State-wise details of Central Assistance released and Water Harvesting Structures (WHS) created /rejuvenated &amp; Additional area brought under irrigation under the WDC (2015-16 to 2021-22)

Sr. No.	State / UT	Central Assistance released (Rs. in crore)	WHS created / Rejuvenated (in Nos.)	Additional area brought under irrigation (Ha)
<b>1</b>	<b>Andhra Pradesh</b>	<b>704.21</b>	<b>183462</b>	<b>281151.00</b>
2	Arunachal Pradesh	154.4	560	4816.69
3	Assam	411.41	7984	124701.30
4	Bihar	300.55	6824	25809.37
5	Chhattisgarh	215.52	8705	25324.73
6	Gujarat	558.11	41651	25510.51
7	Goa	2.1	-	-
8	Haryana	64.5	3800	44793.00
9	Himachal Pradesh	181.65	8294	6547.02
10	Jharkhand	172.48	4506	4853.10
11	Karnataka	695.23	25348	70608.68
12	Kerala	129.53	29629	35925.90
13	Madhya Pradesh	957.9	33828	150221.75
14	Maharashtra	1032.57	13547	111497.18
15	Manipur	58.97	6836	2075.55
16	Meghalaya	107.19	1522	3304.27
17	Mizoram	99.72	9092	50882.18
18	Nagaland	313.14	2534	4459.50
19	Odisha	564.18	23201	52916.13
20	Punjab	18.94	559	6896.80
21	Rajasthan	1793.83	120307	95712.00
22	Sikkim	12.98	125	32.75
23	Tamil Nadu	321.45	40221	103185.21
<b>24</b>	<b>Telangana</b>	<b>324.51</b>	<b>21057</b>	<b>61880.00</b>
25	Tripura	123.35	3028	3661.44
26	Uttarakhand	69.84	15010	1866.61
27	Uttar Pradesh	219.09	20307	105915.00
28	West Bengal	201.95	14820	17868.41
29	UT of Jammu & Kashmir <sup>^</sup>	244.2	9684	31678.78
30	UT of Ladakh	6.15	39	192.60
	<b>Total</b>	<b>10059.65</b>	<b>656480</b>	<b>1454287.46</b>

Note : <sup>^</sup> including erstwhile State of J&K.

There was no sanctioned project in Goa under WDC, as on 30.06.2022 no project sanctioned to Ladakh.

**Annexure-V**

Annexure to Lok Sabha Unstarred Question No. 314 for answer on 19.07.2022

State wise Central Assistance released and area covered under Micro Irrigation under the PDMC (2015-16 to till date)

S.No.	State	Central Assistance released (Rs. in crore)	Area covered under Micro Irrigation (in ha)
<b>1</b>	<b>Andhra Pradesh</b>	<b>2284.16</b>	<b>758646</b>
2	Bihar	112.21	22011
3	Chhattisgarh	240.64	124759
4	Goa	2.8	868
5	Gujarat	1685.34	899328
6	Haryana	275.79	108194
7	Himachal Pradesh	116.85	10486
8	Jharkhand	175.64	28626
9	Jammu & Kashmir	58.07	1104
10	Karnataka	2509.15	1582407
11	Kerala	42.53	3551
12	Madhya Pradesh	792.4	306707
13	Maharashtra	1960.46	803714
14	Odisha	231.4	73056
15	Punjab	53.18	10259
16	Rajasthan	922.82	412179
17	Tamil Nadu	2036.83	935176
<b>18</b>	<b>Telangana</b>	<b>679.32</b>	<b>283093</b>
19	Uttarakhand	206.8	24976
20	Uttar Pradesh	671.79	266418
21	West Bengal	176.7	66517
22	Arunachal Pradesh	108.4	9907
23	Assam	122.03	31305
24	Manipur	181.36	11503
25	Meghalaya	31.73	-
26	Mizoram	137.47	3692
27	Nagaland	191.64	9868
28	Sikkim	178.25	9211
29	Tripura	51.5	3413
30	Andaman & Nicobar Island	0.7	-
31	Puducherry	2.03	-
32	Ladakh	2.4	-
33	Head Quarter	101.68	
	<b>Total</b>	<b>16344.07</b>	<b>6800974</b>

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